

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**16. IA 486/2024 IA 3677/2023 IA 5035/2023 In C.P. (IB)/1738(MB)2017**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.07.2024**

**NAME OF THE PARTIES: - IA 486/2024 Mr. Ajit Kumar**

**V/s**

**Pravin Shivdas Herlekar**

**IA 3677/2023 Subhash Ambatkar**

**V/s**

**Ajit Kumar (Resolution Professional  
of Omkar Speciality Chemical Limited)**

**IA 5035/2023 Mr. Ajit Kumar**

**V/s**

**Pravin Shivdas Herlekar**

**IN THE MATTER OF**

**M/S. Ela Enterprise**

**V/s**

**Omkar Speciality Chemical Limited**

**Section: 60(5) Sec 66(1) U/s 9 of (IBC)**

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**ORDER**

**IA.No.486/2024**: - Adv. Amey Hadwale a/w Adv. Geeta Lundwani appeared for the Resolution Professional through VC. Adv. Yash Jariwala appeared for Respondent Nos. 1, 3 and 4. Adv. Vidhi Mehta appeared for Respondent Nos. 2 and 11. Adv. Shraddha Jadhav appeared for Respondents No. 5 & 12. Respondents Nos. 6 to 10 and 13 are not present though they have been duly served as stated by the counsel for the applicant. Counsel for the Respondents seeks time to file reply. Let the reply be filed within period of three weeks subject to the last opportunity. List this matter for the final hearing on **21.08.2024**.

**IA.No.5035/2023**: - Adv. Amey Hadwale a/w Adv. Geeta Lundwani appeared for the Resolution Professional through VC. Adv. Yash Jariwala appeared for Respondents Nos. 1 to 4. It has been stated that the reply on behalf of Respondent No. 1, 2, and 3 has already been filed whereas the reply on behalf of Respondent No. 4 is yet to be filed for which some more time is sought. Let reply on behalf of Respondent No. 4 be filed within a period of three weeks by serving an advance copy of the reply to the counsel for the other side. List this matter for the final hearing on **21.08.2024**.

**IA.No.3677/2023**: - Adv. Yash Jariwala appeared for the Applicant. Adv. Amey Hadwale a/w Adv. Geeta Lundwani appeared for the Respondent / Resolution Professional through VC. The pleadings are stated to be complete. List this matter for the final hearing on **21.08.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**